

**GOVERNMENT OF INDIA  
SHIPPING, ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

STARRED QUESTION NO:108  
ANSWERED ON:05.03.2008  
SLOW PACE OF VARIOUS PROJECTS OF NHDP  
Patel Shri Kishanbhai Vestabhai;Singh Shri Sugrib

**Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) the details of National Highways Development Programme (NHDP) projects under Phase I, II, III, IV and V that are lagging behind the scheduled time alongwith the reasons therefor, State-wise;
- (b) the extent to which cost of each of such projects has increased due to the delay and the details of loss of revenue as a result thereof;
- (c) whether the Government has finalised new toll rules in the country;
- (d) if so, the details thereof and the time by which these rules will be implemented; and
- (e) the steps taken by the Government to expedite the completion of these projects in a time bound manner?

**Answer**

THE MINISTER OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI T.R. BAALU)

(a) to (e) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 108 FOR ANSWER ON 5TH MARCH, 2008 ASKED BY SHRI SUGRIB SINGH AND SHRI KISHANBHAI V. PATEL REGARDING SLOW PACE OF VARIOUS PROJECTS OF NHDP

(a) The details of various projects running behind schedule, phase-wise & state-wise are given in Annexure.

The delays are due to various reasons such as utility shifting, clearances from various departments like railways, forest, environment etc. In addition poor performance of some contractors has also caused the delay. Switching over from cash contract mode to Public Private Participation mode also caused some delays in standardizing the procedures, technical standards etc in the transition phase.

(b) Increase in cost of the projects where the delays are justified is provided for in the contract by way of escalation as per whole sale price index and therefore, there is no loss of revenue. Where delays have occurred due to contractor's fault, various measures like levying liquidated damages, declaring non-performers and debarring them and even terminating some of the contracts have been taken.

(c) and (d) New fee rules for National Highways are under consideration of the Government.

(e) Various steps have been taken to expedite the projects such as reviews with State Government's Nodal officers, utility Departments, Railways, Forest, Environment Departments. Regular reviews are carried out with contractors concessionaire and consultants. Reviews are carried out at the level of Ministry and important inter-departmental issues are reviewed by the Committee of Secretaries.